

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-49/2019/2234/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr. Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 13<sup>th</sup> March, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/1564 dtd. 04.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 04.03.2024 till the morning of 11.03.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-49/2019/2235/A, dated**, 13-03-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**